## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)		To file copy		Daimler Financial Services Pvt. Ltd.
No.110/	-	of Board	Rule-4 of IB	Vs Angada Software Ventures Pvt.
BB/2017		Resolution		Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
<b>X</b> •	REVATHI	Advocate jos Politiones	few)

## ORDER

PCS for Petitioner Company is present. She has filed memo along with annexure. Heard her. Issue notice to Corporate Debtor/Respondent. Registry to prepare notice on Corporate Debtor/Respondent and PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on Corporate Debtor/Respondent and to file proof of service. List it on 21/12/2017.

Member (T)

Member (J)